

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4612/2013

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

SURESH PAL SINGH (DEAD)

Respondent(s)

(IA No. 258453/2023 - APPLICATION FOR SUBSTITUTION AND IA No. 258454/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 19-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Appellant(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s) Mr. R. C. Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice on all the fresh applications to the proposed legal representatives of deceased sole respondent set out in paragraph 3 of the substitution application at the addresses mentioned therein, returnable in four weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)